

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2024**

Sl. No.	Nature	Opening balance as on 01.01.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.01.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0	1		1			1	1	58	1
2	WA	307	45	3		48			34	34	321	
3	WPC	11654	642	2		644	23		442	465	11833	77
4	WPL	1165	35			35	2		4	6	1194	1
5	WPS	19159	638	15		653	56		615	671	19141	189
6	WPT	788	15	1		16			27	27	777	13
7	WPCR	120	32	3		35	1		55	56	99	2
8	WPPIL	143	8	1		9			8	8	144	
9	WP 227	1883	88	3		91	3		87	90	1884	1
10	WPHC	2	2	1		3			4	4	1	
A	TOTAL (1 to 10)	35279	1505	30	0	1535	85	0	1277	1362	35452	284
1	FA	3044	25	3		28	5		18	23	3049	19
2	FAM	283	2			2			5	5	280	5
3	FA(MAT)	529	42	2		44			16	16	557	
4	SA	5927	43	8		51	6		26	32	5946	23
5	MA	432	11			11	1		12	13	430	
2	MAC	10145	193	4		197	7		252	259	10083	216
7	CR	261	12			12	3		23	26	247	2
8	MCC	667	80	4		84	11		109	120	631	6
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	9			9			0	0	11	
12	TPC	89	20			20			14	14	95	
13	CONT	895	126	2		128	2		185	187	836	21
14	ITA	4	0			0			0	0	4	
15	ARBA	255	11			11			2	2	264	1
16	ARBAP	14	1	1		2			1	1	15	
17	ARBR	36	5	2		7	3		6	9	34	
18	TAXC	344	6			6			8	8	342	1
19	REVP	162	30			30	2		21	23	169	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23105	616	26	0	642	40	0	698	738	23009	294
	TOTAL (A+B)	58384	2121	56	0	2177	125	0	1975	2100	58461	578
MAIN CRIMINAL CASES												
1	CRREF	1				0			0	0	1	
2	CRA	16047	272	1		273			289	289	16031	179
3	CRR	6165	125			125	2		117	119	6171	48
4	MCRC	717	800	1		801	4		864	868	650	
5	MCRCA u/s 438 CrPC	150	88			88			89	89	149	
6	CONTR	4	0			0	1		0	1	3	
7	CRMP	5476	290	2		292	2		219	221	5547	48
8	TPCR	10	2	1		3			4	4	9	
9	ACQA	3286	50			50	2		58	60	3276	57
C	TOTAL (1 to 9)	31856	1627	5	0	1632	11	0	1640	1651	31837	332
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		90240	3748	61	0	3809	136	0	3615	3751	90298	910
PENDENCY INCREASE/ DECREASE		90240	INCREASE (+58)								90298	

Over 5 Years Pendency as on 01.01.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.01.2024	Over 5 Years Decrease Pendency during the month
34386	37	910	33513	-873

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)